

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 1st day of April, 2011

ORIGINAL APPLICATION No.60/2011

CORAM :

HON'BLE MR.JUSTICE K.S.RATHORE, JUDICIAL MEMBER
HON'BLE MR.ANIL KUMAR, ADMINISITRATIVE MEMBER

1. Jeetesh Kumar Agarwal,
Stenographer Gr.III,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
2. Amit Sharma,
Stenographer Gr.III,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
3. Vikram Singh,
LDC,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
4. Kamlesh Kumar Sharma,
LDC,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
5. Hemant Kumar Gupta,
LDC,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
6. Pradeep Kumar,
LDC,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
7. Rajendra Singh,
LDC,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.



8. Ashish Trar,
Messenger,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
9. Ramesh Chandra Kumhar,
Messenger,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
10. Radha Mohan Sharma,
Messenger,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
11. Ramavtar Sen,
Messenger,
C/o Adm Branch,
HQ South Western Command PIN 908546,
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12. Sahi Ram Gurjar,
Messenger,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
13. Vijay Singh,
Messenger,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
14. Jeevraj Singh,
Messenger,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
15. Dashrath Singh Nathawat,
Messenger,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
16. Ajendra Kumar Nama,
LDC,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
17. Rewant Singh,



Messenger,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.

18. Sanjay Kumar Choudhary,
Messenger,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
19. Pintu Kumar,
Messenger,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
20. Harendra Kumar,
Safaiwala,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.
21. Kumar Shailesh,
LDC,
C/o Adm Branch,
HQ South Western Command PIN 908546,
c/o 56 APO, Jaipur.

... Applicants

(By Advocate : Shri Puneet Singhvi)

Versus

1. Union of India through
Secretary,
Ministry of Defence,
South Block,
New Delhi.
2. Chief of Army Staff,
IHQ of Mod (Army) DHQPO,
New Delhi-11.
3. General Officer Commanding in Chief,
South Western Command,
C/o 56 APO Pin-908546,
Jaipur.

... Respondents

(By Advocate : - - -)

ORDER (ORAL)

The applicants have filed this OA jointly for seeking relief of regularisation.



2. Learned counsel for the applicants produced a copy of the order dated 17.3.2011 passed in OA 81/2011 [Banty Sharma & Ors. v. UOI & Ors.], which was disposed of by this Tribunal at admission stage with a liberty to the applicants to file representation and the respondents were directed to consider the same in accordance with the provisions of law and the conditions laid down in the order of the Hon'ble High Court. Learned counsel for the applicants submitted that the present OA being similar he does not wish to press this OA on merit and similar relief, as granted in OA 81/2011, may also be granted to the present applicants.

3. In view of the order dated 17.3.2011, this OA also stands disposed of with liberty to the applicants to file fresh representation and the respondents are expected to consider the same in accordance with the provisions of law and the conditions laid down in the order of the Hon'ble High Court.

4. With these observations, the OA stands disposed of. IR granted earlier stands vacated.



(ANIL KUMAR)
MEMBER (A)



(JUSTICE K.S.RATHORE)
MEMBER (J)

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